

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 191/252/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.12.2017**

NAME OF THE COMPANY: Four Sight Hospitality Management Pvt. Ltd.
SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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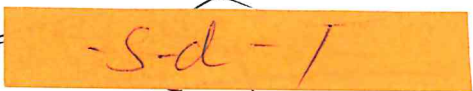
Present: Mr. Rohit, CS
Ms. Lakshmi Gurung and Mr. Easha Kadian, Counsel for Income
Tax Department
Mr. Manish Raj, ROC


ORDER

Ld. Counsel appearing for the Income Tax Department as well as ROC
pray for some time to file the reply.

Let the same be filed.

To come up on 21st December, 2017. ✓


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)